

(b) if so, the reasons thereof?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b). The agreement executed in 1947 with the contractor working this out-gency is not for any definite period. So far there has been no occasion to terminate it, and the need to call for applications has, therefore, not arisen.

#### Railway Protection Force

1854. Shri Hans Raj: Will the Minister of Railways be pleased to state:

(a) whether any members of the Railway Protection Force were involved in the cases of the thefts and pilferages on the Northern Railway since 1958;

(b) if so, in how many cases; and

(c) the action taken against them?

The Deputy Minister of Railways (Shri Shahmawaz Khan): (a) Yes, Sir.

(b) 32 persons were involved in 28 cases in 1958 and 39 persons in 25 cases of 1959 (upto 30th September, 1959).

	1958	1959
	(upto 30-9-59)	
(i) Dismissed or removed	2	..
(ii) Charge-sheeted for removal or dismissal from service;	12	28
(iii) Lighter punishment awarded in minor cases	6	4
(iv) Pending enquiry or final action by department or police or court.	12	7

Note.—As regards the figures for 1956 and 1957, necessary information is being collected and will be laid on the Table of the House.

#### Roads in New Delhi Government Colonies

1855. Shri Ram Garib: Will the Minister of Health be pleased to state:

(a) whether the roads in Government localities built for Government employees in New Delhi are periodically repaired;

(b) whether such repairs are undertaken after survey of the roads;

(c) if the answer to parts (a) and (b) above be in the affirmative whether surveys are undertaken periodically;

(d) if so, after how much period surveys are undertaken on reports received from the residents of the localities concerned;

(e) whether Government are aware that the conditions of roads (main as well as link roads of the bye-lanes) in Vinay Nagar are deteriorating day by day; and

(f) if so, what steps are being taken to repair them?

The Minister of Health (Shri Karmakar): (a) Yes.

(b) Yes.

(c) and (d). No period of survey is fixed but surveys are carried out frequently by the engineering staff of the New Delhi Municipal Committee. Whatever repairs are required are attended to by them. Repairs are also done at the requests of the residents of the localities.

(e) Some roads are reported to be in unsatisfactory state of repair.

(f) The matter is receiving attention.

#### Extension of Mayurakshi Channel System

1856. Shri Halder: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government of India have accepted the West Bengal